

(b) whether Government have made any enquiries in the matter and if so, with what result?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) and (b). No information regarding existence of a well with water having kerosene properties in village Turumunga in Keonjhar District of Orissa has so far been received. An enquiry is being made from the District authorities.

"Letters from China (Numbers 1—10)"

329. { Shri D. C. Sharma:
Shri Nath Pai:

Will the Minister of Home Affairs be pleased to state:

(a) whether the book entitled 'Letters from China (Numbers 1—10)' by Anna Louise Strong published by New World Press, Peking has been forfeited; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes, Sir.

(b) The book contains prejudicial reports as defined under clause (7) of rule 35 of the Defence of India Rules, 1962.

Fertilizer Plants at Visakhapatnam

330. Shri D. C. Sharma: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether agreements, providing two loans for the setting up of fertilizer plants at Visakhapatnam have been entered into by the United States Government with a company formed by an Indian-American Consortium;

(b) whether the site for the plant has been selected; and

(c) if so, the programme for the setting up of the plant?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri

Alagesan): (a) The parties to whom a licence was granted for the establishment of a fertiliser factory at Visakhapatnam have entered into loan agreements with the Agency for International Development (AID) and Export Import Bank of Washington, for financing the fertiliser plant.

(b) A lease for a suitable area of land in the Visakhapatnam Port Area is under negotiation by the Party with the Visakhapatnam Port Trust.

(c) According to the Schedule indicated by the party, the plant is expected to commence production during the last quarter of 1966.

Marks for Viva Voce Test for I.F.S.

331. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether any decision has been taken to reduce the marks for Viva Voce test for Indian Foreign Service; and

(b) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) and (b). The question is still under consideration.

Scholarships to Physically Handicapped in Orissa

332. Shri Rama Chandra Mallick: Will the Minister of Education be pleased to state:

(a) the number of applications received from physically handicapped persons of Orissa State for the award of Central Government scholarships during 1963-64;

(b) how many have been granted scholarships; and

(c) the total amount of grant given for this purpose?

The Minister of Education (Shri M. C. Chagla): (a) 25. Of these, the Government of Orissa recommended 6 cases and rejected 19;

(b) Six.